



GOVERNMENT OF JAMMU AND KASHMIR
Housing & Urban Development Department
Civil Secretariat, Jammu/Srinagar

NOTIFICATION

Jammu, the 9th December, 2024

S.O. 562 - In exercise of the powers conferred by Section 4 of the Jammu and Kashmir Development Act, 1970 and in supersession of all previous notifications issued on the subject, the Government hereby re-constitute the Jammu Development Authority, constituted vide notification SRO-43 dated 02.02.1971, with the following composition; namely:-

1.	Minister In-charge, Housing & Urban Development Department	Chairman
2.	Administrative Secretary, Finance Department	Member
3.	Administrative Secretary, Housing & Urban Development Department	Member
4.	Administrative Secretary, Planning, Development & Monitoring Department	Member
5.	Administrative Secretary, Revenue Department	Member
6.	Administrative Secretary, Public Works (R&B) Department	Member
7.	Divisional Commissioner, Jammu	Member
8.	Commissioner, Jammu Municipal Corporation	Member
9.	Deputy Commissioner, Jammu	Member
10.	Vice Chairman, Jammu Development Authority	Member Secretary
11.	Chief Engineer (R&B), Jammu	Member
12.	Chief Town Planner, Town Planning Organization, Jammu	Member

The Members shall hold the office for a period of two years.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Mandeep Kaur) IAS

Commissioner/Secretary to the Government

Dated 09.12.2024

No. HUD-HB/18/2022 (225030)

Copy to the:-

1. Financial Commissioner (Additional Chief Secretary) to Hon'ble Chief Minister, J&K.
2. Administrative Secretary, Finance Department.

3. Principal Secretary to the Lieutenant Governor.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Commissioner/Secretary to the Government, General Administration Department.
6. Administrative Secretary, Planning, Development & Monitoring Department.
7. Administrative Secretary, Revenue Department.
8. Administrative Secretary, Public Works (R&B) Department.
9. Divisional Commissioner, Jammu.
10. Commissioner, Jammu Municipal Corporation.
11. Deputy Commissioner, Jammu.
12. Vice Chairman, Jammu Development Authority.
13. Director, Archives, Archaeology and Museums, J&K.
14. Chief Engineer, R&B, Jammu.
15. Chief Town Planner, Town Planning Organization, Jammu.
16. General Manager, Ranbir Government Press, for publication in the extra-ordinary/next issue of the Government Gazette.
17. Private Secretary to the Chief Secretary.
18. Private Secretary to Principal Secretary to the Government, H&UDD.
19. Incharge website, H&UDD.
20. Notification file/stock file.



(Er. Abdul Qyume) JKAS
Deputy Secretary to the Government